

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 11001 of 2019- DB

(Arising out of OIA-VAD-EXCUS-002-COM-020-18-19 dated 15/03/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

P I INDUSTRIES

PLOT NO 640 GIDC PANOLI
PANOLI, GUJARAT

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-VADODARA-II

1ST FLOOR... ROOM NO.101,
NEW CENTRAL EXCISE BUILDING,
VADODARA, GUJARAT- 390023

.....Respondent

APPEARANCE:

Shri Ashok Dhingra & Ms. Sonia Gupta, Advocate for the Appellant
Shir Mihir G Rayka, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.11.2024
DATE OF DECISION:05.12.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10081 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**